

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2730  
TO BE ANSWERED ON 19<sup>TH</sup> DECEMBER, 2024**

**ALLOCATION OF BUDGET TO HIMACHAL PRADESH UNDER VARIOUS SCHEMES  
OF THE MINISTRY**

**2730 # SHRI HARSH MAHAJAN:**

Will the Minister of Communications be pleased to state:

- (a) the details of the budget sanctioned and allocated by the Ministry to the State of Himachal Pradesh under various schemes of the Ministry in the last two years, head-wise;
- (b) whether the State of Himachal Pradesh has given Utilisation Certificate after expenditure under all the schemes, if so, the details thereof, if not, the reasons therefor; and
- (c) whether the Ministry monitors the accounting of budget given by it under various heads, if so, the details thereof, if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT  
(DR. PEMMASANI CHANDRA SEKHAR)**

- (a) Under Central Sector Schemes of Department, no funds are allocated to states including Himachal Pradesh.

However, the details of funds allocated and disbursed to various project implementing agencies for the state of Himachal Pradesh during 2022-23 and 2023-24 for various schemes under Digital Bharat Nidhi, DBN (erstwhile Universal Service Obligation Fund, USOF) is tabulated below:

<b>Sl. No.</b>	<b>Name of Schemes</b>	<b>Rupees in crores</b>		
		<b>2022-23</b>	<b>2023-24</b>	<b>Total</b>
1	25000 Wi-Fi at Rural Exchanges of BSNL	2	0	2
2	354 Uncovered Villages	12	4	16
3	4G Saturation Project	186	26	212
4	BharatNet	4	3	7
<b>Grand Total</b>		<b>204</b>	<b>33</b>	<b>237</b>

- (b) & (c) The funds disbursed from Digital Bharat Nidhi are monitored based on terms and conditions of the agreement between Digital Bharat Nidhi and Project Implementing agencies which also includes Utilization certificates.

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